

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(34)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/701/IB/2017
NAME OF THE PETITIONER(S) : ANANDCINE SERVICE PVT LTD
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

MR. SHANKARANARAYANAN, Senior Counsel
for Harshini?
Purupa Mover
Counsel for applicant
Counsel for Corporate Debtor

Harshini?
Purupa

ORDER

Counsels for both the parties are present and submitted that time be granted for exploring the possibilities for settlement between the parties. At request, time is enlarged. Put up on 01.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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